

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 101
(IB)-1879(ND)2019**

Under Section: 9 of IBC.

In the matter of:

Om Logistics Ltd
Vs.

....**Applicant**

Bandex Prototyping India Pvt. Ltd.

....**Respondent**

Order delivered on 13.03.2020

CORAM

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant : Ms. Mahe Zehra, Adv.
Mr. Karan Mehra, Adv.
Mr. Gursat Singh, Adv.

For the Respondent :

ORDER

Affidavit of service is filed. None appears on behalf of respondent.

Last opportunity is given to Corporate Debtor to file reply. List on
17.04.2020.

Sd/-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)**

VAISHALI